

**ELECTION TO COMMITTEES**  
**INDIAN CENTRAL ARECANUT COMMITTEE**

**The Minister of Agriculture (Dr. P. S. Deshmukh):** I beg to move:

"In pursuance of Clause VI of paragraph 3 of the Resolution of the Government of India No. F. 43-11/48-Comm., dated the 21st May, 1949, as amended by Resolution No. F. 17-66/53-Com-I, dated the 8/10th February, 1955, this House do proceed to elect, in such manner as the Speaker may direct, three Members from amongst themselves who are neither growers of nor traders in arecanut to serve on the Indian Central Arecanut Committee."

**Mr. Speaker:** The question is:

"In pursuance of Clause VI of paragraph 3 of the Resolution of the Government of India No. F.43-11/48-Comm., dated the 21st May, 1949, as amended by Resolution No. F. 17-66/53-Com-I, dated the 8/10th February, 1955, this House do proceed to elect, in such manner as the Speaker may direct, three Members from amongst themselves who are neither growers of nor traders in arecanut to serve on the Indian Central Arecanut Committee."

*The motion was adopted.*

**ESTIMATES COMMITTEE**

**Shri B. G. Mehta (Gohilwad):** I beg to move:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (2) of Rule 243 of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty-five Members from among their number to be Members of the Committee on Estimates for the year 1955-56."

**Mr. Speaker:** The question is:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (2) of Rule 243 of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty-five Members

from among their number to be Members of the Committee on Estimates for the year 1955-56."

*The motion was adopted.*

**PUBLIC ACCOUNTS COMMITTEE**

**Shri B. Das (Jajpur-Keonjhar):** I beg to move:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 242 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among their number to be Members of the Committee on Public Accounts for the year 1955-56."

**Mr. Speaker:** The question is:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 242 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among their number to be Members of the Committee on Public Accounts for the year 1955-56."

*The motion was adopted.*

**Mr. Speaker:** I have to inform the House that the following dates have been fixed for receiving nominations and withdrawal of candidatures and for holding elections, if necessary, in connection with the following Committees:

Name of Committee	Date for nomination	Date for withdrawal	Date for election
The Indian Central Arecanut Committee	27.4.1955	28.4.1955	2.5.1955
Estimates Committee and Public Accounts Committee	29.4.1955	30.4.1955	3.5.1955

The nomination for these Committees, and the withdrawal of candidatures will be received in the Parliamentary Notice Office up to 4 P.M. on the date mentioned for the purpose.